

made on account of inter-se seniority dispute. After formation of two Services in February, 1976, viz. Central Engineering Service (Roads) Group 'A' and Central Engineering Pool Group 'A', action has already been initiated for regularisation of the ad-hoc appointments. At present twenty such officers are holding the appointment in the grade of Executive Engineer on ad-hoc basis and action is being taken to regularise them according to the availability of posts and in accordance with the provisions of Recruitment Rules.

Demonstration and Agitation on Moradabad Division

11103. SHRI BRIJ RAJ SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether large scale demonstrations and agitation took place on Moradabad Division of Northern Railway against the high handedness and prejudicial behaviour of the Divisional Superintendent and Divisional Personnel Officer, Moradabad;

(b) what action was taken by the General Manager against the officers; and

(c) what remedy, if any was found out to solve the problems of the staff by the higher authorities?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c) In 1978, one of the recognised unions demonstrated against certain local decisions. Issues raised were taken up at informal meetings and also through the Permanent Negotiating Machinery. Many issues have already been sorted out. Formal and informal discussions is a continuous process where issues are discussed and sorted out across the Table.

Inter-Regional Transfer in P. F. Organisation

11104. SHRI SHIV NARAIN SARSONIA: Will the Minister of PARLIA-

MENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the policy of inter-regional transfer on completion of 3 years at a station is not being implemented in the Employees' Provident Fund Organisation and specially in the Central Office where the stay of the officers is more than 10 years and 15 years;

(b) whether one scheduled caste Assistant Commissioner has been transferred at 3 places within two years from Punjab to Delhi Region to Central Office; and

(c) how many other officers who have completed three years at one station but not transferred so far?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): (a) The Employees' Provident Fund Organisation has already been asked to furnish information regarding the Assistant Provident Fund Commissioners who have stayed at Delhi for more than 3 years in different capacities. The information is awaited.

(b) One Assistant Provident Fund Commissioner (S.C.) was transferred from the Regional Office, Punjab, Chandigarh to the Regional Office, Delhi in November, 1977. His subsequent postings (from Regional to Central Office and back) were in the same station i.e. Delhi.

(c) There are eighty officers who have completed three years' stay at their respective stations and can be considered for transfer.

Giving of Rakes in Railways

11105. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) what is the total number of rakes being given Primary and Secondary maintenance on Indian Railways, daily, Railway-wise giving details of passenger, express and mail trains separately; and